

DIVISION BENCH
COURT - I

S-4

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/347(KB)2021
IA(I.B.C)/866(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH APRIL 2024

IN THE MATTER OF	STATE BANK OF INDIA VS MANOJ KUMAR AGARWAL
UNDER SECTION	SECTION 95(1)

Appearance(via video conference/physically)

Mr. Deepanjan Dutta Roy, Adv.] For State Bank of India
Ms. Sanjana Jha, Adv.

Mr. Shaunak Mitra, Adv.] For the RP
Ms. Ankita Agrahari, Adv.
Ms. Saptarshi Kar, Adv.
Mr. Birendra Kumar Tripathi, RP-in-person

Mr. Mainak Bose, Adv.] For Personal Guarantor
Mr. Shakeel Akhter, Adv.

ORDER

1. Ld. Counsel/professional for the for the parties present.
2. IA(IBC)/866(KB)2024
 - a. Report has been filed by Resolution Professional in terms of Section 99(1).
 - b. Ld. Counsel appearing for the personal guarantor seeks ten days' time to file objections, if any, to the report of RP.
3. Post this matter on **19.06.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**